

ITEM NO.60

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 12264-12266/2024

SANJAY DAVE

Appellant(s)

VERSUS

ANDHRA BANK LTD. & ORS.

Respondent(s)

(IA No.258643/2024-EX-PARTE STAY AND IA NOS.260127/2024,
263678/2024 AND 7389/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 07-02-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s): Ms. Purti Gupta, AOR
Ms. Henna George, Adv.
Ms. Sunidhi Sah, Adv.

For Respondent(s): Mr. Arun Kumar Shukla, Adv.
Mr. Naman Shukla, Adv.
Mr. Surya Prakash, AOR

Ms. Shagun Matta, AOR
Ms. Ragini Vinaik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Appeals have been already admitted. The interim relief has also been granted. Therefore, the Appeals will have to be listed for final hearing. Hence, no further orders are required to be passed.

The learned counsel appearing for the first respondent submits that an early date of hearing may be fixed. The prayer is rejected.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)